

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.104

New IA-2725/2021 IA-1754/2020

IN

IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

....**FINANCIAL CREDITOR**

.....**CORPORATE DEBTOR**

SECTION

U/s 7 of IBC

Order delivered on 05.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ashok Panigrahi, Advocate.

For the RP

: CS Harish Taneja

For the Suspended Board

: Mr. Ayush Shrivastava, Advocate

ORDER

Let the main matter along with pending IAs, if any, may be listed to 29.07.2021 and IA-2725/2021 & IA-1754/2020 are just a clerical mistake of the cause list. Therefore, these IAs may not be listed in this matter.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)